

(d) Comprehensive rehabilitation proposals regarding the sick Fertilizer Corporation of India (FCI) and Hindustan Fertilizer Corporation Ltd. (HFC) are under submission of Government and remedial measures such as revamping in their respect will be taken after decision with regard to the proposals is taken with the sanction of the Board for Industrial and Financial Reconstruction. The revival scheme in respect of PDIL is under implementation. As regards the other companies at Serial Numbers one to four in para (c) above, the matter depends on the view that is taken on the proposals for the financial restructuring.

**Manufacture of sub-standard drugs/medicines**

409. SHRI KRISHNA KUMAR BIRLA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that a large number of drug manufacturers in the Country are manufacturing sub-standard drugs/medicines resulting into adverse reaction on human beings;

(b) if so, whether the Drug Control Authorities in various States have contemplated any action to ensure manufacture of good quality drugs/medicines;

(c) if so, the details thereof; and

(d) the steps Government propose to take to ensure manufacture/availability of qualitative drugs/medicines in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS): (a) to (c) There are no such reports about large number of drug manufacturers in the country involved in manufacture of sub-standard drug/medicines and their resulting in adverse reaction in human beings. Under the provisions of the Drugs and Cosmetics Act, 1940 and Rules thereunder, the enforcement of quality control of Drugs and Pharmaceuticals is regulated by the respective States.

(d) Does not arise.

**Families benefiting under P.D.S.**

†410. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) How many families in the country were benefited under Public Distribution System, by providing them items at fair prices, State-wise and year-wise during the last three years;

(b) whether the people living below poverty line are not receiving the full benefit of the amount of the grant under Public Distribution System; and

(c) if so, Government's plans in this regard?

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† Original notice of the Question was received in Hindi.